

TELECOM REGULATORY AUTHORITY OF INDIA

March 28, 2005

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TELECOM REGULATORY AUTHORITY OF INDIA (TRAI) had issued a Consultation Paper on 25th February 2005 on Private Terrestrial TV Broadcasting Service. The consultation paper covers the issues relating to allowing private broadcasters in the field of terrestrial television broadcasting. The purpose of the Consultation Paper was to generate discussion on the appropriate policy and licensing framework for the introduction of Private Terrestrial Television Broadcast service in India. The Consultation Paper was also placed on TRAI's website [www.trai.gov.in] and the specific issues posed for consultation were put together in Chapter-6 of the Consultation Paper. Comments of the Stakeholders on the Consultation Paper were invited by 31st March, 2005.

2 Keeping in view of the importance of the issue and the need for wider participation of stakeholders in the consultation process, TRAI has decided to extend, the last date for sending comments on the Consultation Paper by 15 days. **The last date for sending comments by stakeholders will now be 15th April, 2005.**

3. Written comments on this Paper may be furnished to Secretary, TRAI by April 15, 2005. The gist of these comments received will be posted on the TRAI's website. For any further clarification on the matter, Secretary, TRAI or Adviser (B&CS) may be contacted at trai07@bol.net.in (Phone No. 26167448, Fax No. 26103294) and rkacker@trai.gov.in (Phone No. 26713291, Fax No. 26713442) respectively.